

(c) when the same will be implemented?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) No, Sir.

(b) and (c). Do not arise.

Chemical Factory, Panwal

***198: Shri Nath Pai:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the progress of the Intermediate Chemicals Factory at Panwal (Maharashtra) has made so far;

(b) whether the progress made so far is as per original schedule; and

(c) if not, the reasons for the change, if any, in the schedule?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) The land required for the factory and its services has been acquired. Levelling and preparation of site is nearly complete. The Railway siding is under construction. Water supply, filtration plant, etc. are in an advanced stage of execution. Internal distribution mains, etc. are planned. The survey and preliminary alignment for the effluent discharge channel has been done and the system is under design. The general lay-out of the factory buildings has been settled and plans and designs for organic buildings are in an advanced stage of preparation in consultation with the collaborators. Tenders for caustic soda—chlorine, Sulphuric acid—oleum, Nitric acid, Inert gases, Steam and Refrigeration plant have been received and are under consideration. Final decisions in all these await settlement of the foreign exchange availabilities.

(b) No, Sir.

(c) Owing to the changed circumstances since the project was originally

formulated, it is felt that the programme of production needs to be revised. A committee of technical experts has just submitted a report regarding a suitable revised pattern and this is under consideration.

उप-कुलपतियों का चुनाव

***१९९. श्री तन सिंह :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विश्वविद्यालयों के उप-कुलपतियों को चुनाव के आधार पर नियुक्त करने के प्रश्न पर विचार कर लिया है ; और

(ख) उप-कुलपतियों के चुनाव के बारे में सरकार के सामने क्या क्या सांविधानिक, प्रशासनिक, तथा अन्य कठिनाइयाँ हैं ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त दर्शन) : (क) और (ख) केन्द्रीय विश्वविद्यालयों के अतिरिक्त, बाकी विश्वविद्यालयों के उप-कुलपतियों की नियुक्तियों की जिम्मेदारी सम्बद्ध राज्य सरकारों की है। विश्वविद्यालय शिक्षा अयोग (जो सामान्यतया राधाकृष्णन अयोग के नाम से प्रसिद्ध है) ने १९४८ में, विश्वविद्यालयों के उप-कुलपतियों की नियुक्तियों की प्रणाली के सम्बन्ध में विचार किया था और उप-कुलपतियों के निर्वाचन का विरोध इस आधार पर किया था कि निर्वाचन उच्च अशोभनीय है और गुटबन्दी को प्रोत्साहित करती है। भारत सरकार ने इस सिफारिश को मान लिया था और इसे राज्य सरकारों को उनके विचारार्थ और स्वीकृति के लिए भेज दिया था।

Plan Project on Social Welfare

***201. { Shri Shree Narayan Das:
Shri Sidheshwar Prasad:
Shri A. N. Vidyalankar:**

Will the Minister of Education be pleased to state:

(a) whether the study team on the